CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

..

MA No.63/1783/2018 IN OA No.63/812/2017

Chandigarh, this the 22nd day of November, 2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

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- Devendar Kumar Sharma son of Shri Raj Kumar Sharma, aged
 43 years, working as Technical Supervisor, Central Research
 Institute, Kasauli, Himachal Pradesh.
- 2. Monika Panwar D/o Sh. Naresh Kumar Gupta, aged 43 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- Ganga Sharma son of Late Sh. Tara Dutt Sharma, aged 38 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 4. Sat Parkash son of Late Sh. Rup Ram, aged 38 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 5. Vivek Bansal son of Sh. Devraj Bansal, aged 36 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 6. Devinder Kumar S/o Late Sh. Mehar Singh, aged 43 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 7. Tejpal Kashyap S/o Sh. Jagdish Chand, aged 37 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 8. Anita Kumari D/o Late Sh. Mangat Ram, aged 39 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.

- 9. Sandeep Kumar s/o Sh. Amar Singh, aged 36 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 10. Seema Sood D/o Sh. Dhani Ram, aged 35 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 11. Shuchita D/o Sh. Bupinder Sharma, aged 34 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 12. Neejish E.N. S/o Sh. Narayanan E.A., aged 31 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- Archana Chauhan D/o Sh. Hukam Chand, aged 28 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 14. Karan Singh S/o Sh. Chander Mani, aged 29 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- 15. Dhani Ram Katoch S/o Late Sh. Atma Ram, aged 57 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh.
- Kesar Singh S/o Late Sh. Sunder Singh, aged 58 years, working as Technical Supervisor, Central Research Institute, Kasauli, Himachal Pradesh. (All applicants Group-B).

... APPLICANTS

(Present: Mr. V.K. Sharma, Advocate)

VERSUS

- 1. Union of India through the Secretary to Government of India, Ministry of Health and Family Welfare, New Delhi.
- 2. Director General of Health Services, Ministry of Health, EPI Section, Nirman Bhawan, New Delhi.
- 3. Director, Central Research Institute, Kasauli.

... RESPONDENTS

(Present: Mr. Ram Lal Gupta, Advocate)

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ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J) :-

1. The present MA No.63/1783/2018 has been filed by the

respondents (applicant in MA) for disposal of the Original Application

(OA) as having become infructuous.

2. Mr. Ram Lal Gupta, learned counsel for the respondents

(applicant in MA) submitted that in the OA, the applicants are asking

for promotion to the post of Assistant Technical Officer (ATO). He

submitted now the post of Technical Supervisor has been merged with

the ATO, vide order dated 09.10.2018 (MA-R-1 colly) and all the

applicants have been re-designated as Assistant Technical Officers

and as such the OA has become infructuous.

3. Issue notice to counsel for the opposite side.

4. Mr. V.K. Sharma, Advocate appears and accepts notice on

behalf of the respondents (applicants in OA). He did not object to the

prayer of the applicants in MA (respondents in OA) to the disposal of

OA as infructuous. MA is allowed. The date of hearing of OA is

preponed for today.

5. In view of the sequence of events as above, and submissions

made at the bar, the OA is disposed of as having been rendered

infructuous. No costs.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 22.11.2018.

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